Annexure-1

Name of the corporate debtor: RNP Marketing & Cargo Private Limited; Date of commencement of CIRP:16/12/2022; List of creditors as on: 30/12/2022

List of secured financial creditors belonging to any class of creditors

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¥		_				0.	SI.	-
NE.						No. creditor	Name of Details of claim	
¥.				receipt	Date of	received	Details	
NE.				claimed	Amount		of claim	
NIL.			admitted	claim	Date of Amount Amount of Nature of Amount			
NE.		79	77	claim	Nature of		Details of claim admitted	
NIC.	interest	security	by	covered	Amount			
NIL			guarantee	covered covered by	Amount		aim admitted	
NIL			party?	related	Whether		<u>u</u>	
NIL		င္ပင	share in	voting	% of			
NIL					claim	contingent	Amount of	
NIL						ingent dues, that may be set- off of claim claim under if any	Amount of Amount of any mutual	
NIL				admitted	not	of claim	Amount	
NIL			g		verification	claim under	Amount Amount of Remarks	(Ar
NIL						if any	Remarks,	Amount in ₹

No. IBBI/IPA-001/IP-SER NOW P00540/2017-18/ 10965

Jitender Kothari

Interim Insolvency Professional of CIRP of

RNP Marketing and Cargo Private Limited IP Regn. No. IBBI/IPA-001/IP-P00540/2017-2018/10965

AFA No. AA1/10965/02/210923/104532 valid upto 21/09/2023